

ANNEXURE 7

Name of the Corporate Debtor: Incab Industries Ltd.				List of creditors as on : 06-01-2022										
Sl. No.	Details of Claimant	Details of claim received	Details of claim admitted	List of Operational Creditors (Government Dues)					Amount of claim not admitted	Amount of claim under verification	Amount in Rs			
				Amount claimed	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party ?				% of voting in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off
1	Assistant Commissioner of State Tax	01-02-2020	60,929.00	60,929.00	Unsecured	-	-	No	-	-	-	-	-	CIRP has been re-initiated by the Hon'ble NCLT vide order dated 16-06-2021. In some of the cases Documents yet to be received, hence admitted provisionally, those Claims are subject to change as per receipt of further documents and validation thereof.
2	Employees' State Insurance Coporation	01-09-2019	29,60,720.00	29,60,720.00	Unsecured	-	-	No	-	-	-	-	-	
3	Central Excise Pune	23-09-2021	4,56,513.00	2,58,949.00	Unsecured	-	-	No	-	-	-	1,97,564.00	-	
4	Office of Deputy Commissioner CGST, Kolkata	24-11-2021	5,50,000.00	5,50,000.00	Unsecured	-	-	No	-	-	-	-	-	
5	The commissioner of Customs (Export), Mumbai	11-11-2021	3,05,07,358.00	2,54,83,181.94	Unsecured	-	-	No	-	-	-	50,24,176.06	-	
TOTAL			3,45,35,520.00	2,93,13,779.94		-	-	-	-	-	-	52,21,740.06	-	